GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:315 ANSWERED ON:11.07.2014 EXPORT AND IMPORT OF PALM OIL Mohammed Shri Faizal P.P.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the total quantum and value of Palm Oil exported and imported during each of the last three years and the current year, countrywise;
- (b) the measures taken/being taken by the Government to boost its export; and
- (c) the remedial measures taken/being taken by the Government to safeguard interest of domestic manufacturers in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- (a) Details of total quantum and value of Palm Oil exported and imported during each of the last three years and the current year, country-wise, is at Annexure-I.
- (b) Export of edible oils including Palm Oil, has been banned w.e.f. 17.03.2008. However, in view of domestic scenario, certain exemptions have been allowed, which include export of edible oils in branded consumer packs of upto 5 Kgs subject to a Minimum Export Price (MEP). The MEP, which was originally fixed at USD 1500 per MT has been reduced to USD 1100 per MT w.e.f. 30.04.2014 to boost exports in this category.
- (c) To safeguard interest of domestic manufacturers/refiners of edible oils, the import duty on refined edible oils has been increased from 7.5% to 10% w.e.f. 20.01.2014 while import duty on crude edible oils remains unchanged at 2.5%.